

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4408
TO BE ANSWERED ON 19TH JULY, 2019**

NON-FUNCTIONAL MEDICAL COLLEGE

4408. SHRI MAHESH SAHOO:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of non-functional medical college at Talcher;
- (b) if so, the details thereof; and
- (c) the time by which the said medical college is likely to become functional?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per information received from the Board of Governors (BoG) in supersession of Medical Council of India (MCI), there is no medical college at Talcher. However, under Section 10 A of the Indian Medical Council (IMC) Act, 1956 & Regulations framed thereunder, the State Government, any Society/ Trust/Company or University can apply to establish a medical college at Talcher, Odisha.

(b) & (c) Does not arise.

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